

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/158/10/AMR/2019	Under Liquidation	10 of IBC	RAMANASREE CONSUMER PRODUCTS PVT LTD
	IA (IBC)/139/2024	U/Reg. 15(1)(b) of IBBI(Liquidation Process) Reg's, 2016	Dr.Immaneni Eswara Rao, Liquidator of M/s Ramanasree Consumer Products Private Public Limited

ORDER

IA (IBC)/139/2024:

Present: Ms. Titiksha Jain, Ld. Counsel for the Liquidator
Mr. Umasankar, Ld. Counsel for the Liquidator

This application has been filed by the Liquidator seeking to take on record the 10th progress report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/139/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**